

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____ /Apptt.

Dated: _____

To,

1. Sri Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro
2. Sri Dheeraj Kumar, District & Addl. Sessions Judge, Bokaro
3. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
4. Sri Rajesh Sinha, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
5. Sri Vishal Kumar, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
6. Sri Ravi Shankar Mishra, District & Addl. Sessions Judge, Chaibasa
7. Sri Koushik Mishra, District & Addl. Sessions Judge, Chatra
8. Sri Prem Shankar, District & Addl. Sessions Judge, Chatra
9. Sri Rakesh Chandra, District & Addl. Sessions Judge, Chatra
10. Sri Shatrunjay Kumar Singh, Special Judge, POCSO Act, Daltonganj
11. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj
12. Md. Asif Eqbal, District & Addl. Sessions Judge, Daltonganj
13. Sri Prem Nath Pandey, District & Addl. Sessions Judge, Daltonganj
14. Smt. Garima Mishra, Special Judge, POCSO Act, Deoghar
15. Sri Sachindra Birua, District & Addl. Sessions Judge, Deoghar
16. Sri Sanjeev Jha, District & Addl. Sessions Judge, Deoghar
17. Sri Birendra Kumar Srivastava, District & Addl. Sessions Judge, Deoghar
18. Sri Ravi Ranjan, District & Addl. Sessions Judge-cum-Spl. Judge, CBI-cum-Presiding Officer, Commercial Court, Dhanbad
19. Smt. Sanjeeta Srivastava, Addl. Principal Judge, Addl. Family Court, Dhanbad
20. Sri Ajay Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dhanbad
21. Sri Raj Kumar Mishra, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
22. Sri Akhilesh Kumar, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Dhanbad
23. Sri Rajesh Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad
24. Sri Akhilesh Kumar Tiwari, Special Judge, POCSO Act, Dhanbad
25. Sri Avinash Kumar Dubey, District & Addl. Sessions Judge, Dhanbad
26. Sri Ajit Kumar, Special Judge, POCSO Act, Garhwa
27. Sri Bimlesh Kumar Sahay, District & Addl. Sessions Judge, Garhwa
28. Sri Sanjeev Kumar Singh, District & Addl. Sessions Judge, Garhwa
29. Sri Ram Babu Gupta, Special Judge, POCSO Act, Giridih
30. Sri Ramesh Chandra, District & Addl. Sessions Judge, Giridih
31. Sri Ajai Kumar Srivastava, District & Addl. Sessions Judge, Giridih
32. Sri Piyush Srivastava, District & Addl. Sessions Judge, Giridih
33. Smt. Neerja Ashri, District & Addl. Sessions Judge, Giridih
34. Sri Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Godda
35. Sri Vinod Kumar Tiwari, District & Addl. Sessions Judge, Godda
36. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla

37. Sri Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla
38. Sri Anjane Anuj, District & Addl. Sessions Judge, Gumla
39. Sri Yashwant Prakash, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh
40. Sri Yogesh Kumar, District & Addl. Sessions Judge, Hazaribagh
41. Sri Gati Krishna Tiwary, District & Addl. Sessions Judge, Hazaribagh
42. Sri Dinesh Kumar Mishra, District & Addl. Sessions Judge, Hazaribagh
43. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur
44. Sri Subhash, Special Judge, POCSO Act, Jamshedpur
45. Sri Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur
46. Sri Kumar Pawan, District & Addl. Sessions Judge, Jamshedpur
47. Sri Soumendranath Sikdar, District & Addl. Sessions Judge, Jamshedpur
48. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila)
49. Sri Mukulesh Chandra Narain, District & Addl. Sessions Judge, Jamshedpur (Ghatshila)
50. Sri Bipin Bihari Gautam, District & Addl. Sessions Judge, Jamtara
51. Sri Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti
52. Sri Tarun Kumar, District & Addl. Sessions Judge, Koderma
53. Sri Manoj Kumar Tripathi, District & Addl. Sessions Judge, Latehar
54. Sri Kankan Pattadar, District & Addl. Sessions Judge, Lohardaga
55. Sri Chaudhary Ahsan Moiz, District & Addl. Sessions Judge, Lohardaga
56. Sri Rakesh Kumar, District & Addl. Sessions Judge, Pakur
57. Sri Abhimanyu Kumar, District & Addl. Sessions Judge, Ramgarh
58. Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi
59. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi
60. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi
61. Sri Manish, Addl. Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi
62. Sri Shwaymbhu, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
63. Sri Vishal Srivastava, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi
64. Sri Dinesh Kumar, Addl. Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi
65. Smt. Kashika M. Prasad, Special Judge, POCSO Act, Ranchi
66. Sri Vijay Kumar Srivastava, Addl. Judicial Commissioner, Ranchi
67. Sri Deepak Malik, Addl. Judicial Commissioner, Ranchi
68. Sri Prabhat Kumar Sharma, District & Addl. Sessions Judge, Sahebganj
69. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahebganj (Rajmahal)
70. Sri Niraj Kumar Vishwakarma, District & Addl. Sessions Judge, Saraikela

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for District & Addl. Sessions Judge in Criminal Matter with CIS Training" (R-3) scheduled to be held on 15th and 16th May, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for District & Addl. Sessions Judge in Criminal Matter with CIS Training" (R-3) scheduled to be held on 15th and 16th May, 2021.

The topics proposed to be covered are:-

- *Latest Judgments and Directions of Hon'ble Court
- *Application of Evidence (with Special reference to Dying Declaration, Electronic Evidence, Post-mortem reports, injury reports.
- *DNA Technology
- *POCSO
- *Electricity Act
- *UAPA Act
- *Victimology & Witness Protection
- *Fair Trial
- *Charge: Forms of Charges, Contents of Charges, Joinder and non-Joinder of Charges, alteration of Charges
- *Recording Statements under Section 313 Cr.P.C. In cases based on Circumstantial evidence documentary evidence and conspiracy cases
- *Arms & Explosive Act with Rules
- *Financial Fraud Cases
- *Sentencing & Compensation
- *SC/ST Act
- *Inspection of Courts & Office
- *Judgment writing/model Judgment
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- *CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 1903 /Apptt.

Dated, Ranchi, the 26.04.2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 364/JAJ dated 11.04.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration) 26.04.21